

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 43 of 2011**

**Dated 27<sup>th</sup> April, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Himachal Pradesh State Electricity Board** **... Appellant(s)**

**Versus**

**M/s Jaiprakash Power Ventures Limited & Ors.** **....Respondent(s)**

<b>Counsel for the Appellant(s):</b>	<b>Mr. Raj Kumar Mehta,</b>
	<b>Mr. Antharyami Upadhyay</b>
<b>Counsel for the Respondent(s):</b>	<b>Mr. S.B. Upadhyay, Sr. Adv. with</b>
	<b>Mr. Jayesh Gaurav for R.1</b>

**ORDER**

Heard the learned counsel for the Appellant.

Post the matter for further hearing on **24.05.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**TS/KS**